

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

6

O.A./T.A./M.P. No. 209/2000

Smt. Bidami Versus U.O. 8 085.

Date of Order

Orders

6.8.2001

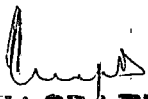
Mr. Nand Kishore, Counsel for the applicant-
Mr. Hemant Gupta appeared as proxy Counsel to-
Mr. M. Rafiq, Counsel for the respondents

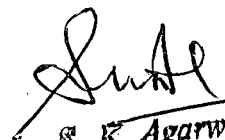
The learned counsel for the applicant-
submits that Smt. Bidami has expired and
therefore, in view of her death this OA has
become infructuous.

In view of the submissions made before
us, we dispose of this OA as abated.

Recovery
of 13.8.2001

received at
Page No. 5 of
the order
sheet
15/2


A. P. NAGRATH
ADMINISTRATIVE MEMBER


S. K. Agarwal
Member (Judicial)